

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Court-wise distribution of Law Officers in Srinagar Wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No: 3166 - JK(LD) of 2025.

Dated. 16 -03-2025.

In supersession of all the orders issued on the subject from time to time, the court wise allocation amongst the Law Officers is ordered as under:

| S. No. | Name of the Law Officer with designation S/Shri | Bench No. |
|--------|--|---|
| 1. | Mohsin-Ul-Showkat Qadri Sr. Additional Advocate General | Hon'ble Division Bench-I (Court of Hon'ble the Chief Justice). |
| | Faheem Nisar Shah Government Advocate | |
| 2. | Abdul Rashid Malik Sr. Additional Advocate General | Hon'ble Division Bench-II (Court of Hon'ble Justice Atul Sreedharan) |
| | Mohd Younus Hafiz; and Rahella Khan, Assisting Counsels. | |
| 3. | Mubashir Majid Malik Deputy Advocate General | Single Bench Court of Hon'ble Mr. Justice Rajnish Oswal |
| | Illyas Nazir Laway, Government Advocate | |
| 4. | Hakeem Aman Ali, Deputy Advocate General | Single Bench Court of Hon'ble Mr. Justice Javed Iqbal Wani |
| | Mohammad Rais Ud Din Ganaie Deputy Advocate General | |
| 5. | Alla-Ud-Din Ganai, Additional Advocate General | Single Bench Court of Hon'ble Mr. Justice Rahul Bharti |
| | Jehangir Ahmad Dar Government Advocate | |
| 6. | Furqan Yaqub Sofi, Government Advocate | Single Bench Court of Hon'ble Ms. Justice Moksha Khajuria Kazmi |
| | Nouman Idrees Malik, Government Advocate | |

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|----|--|---|
| 7. | Zahid Qais Noor, Government Advocate | Single Bench Court of Hon'ble Mr. Justice Rajesh Sekhri |
| | Tajamul Hassan Chaudhary, Government Advocate | |

The aforesaid allocation is temporary arrangement and shall be effective till further orders.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10

Dated. 16-03-2025.

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Principal Secretary to Hon'ble Lt. Governor, J&K.
3. All Principal Secretaries to Government.
4. Director General of Police, J&K.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. All Commissioner/Secretaries to Government.
8. Chief Electoral Officer, J&K.
9. Divisional Commissioner Kashmir.
10. Registrar General, High Court of Jammu and Kashmir and Ladakh.
11. All concerned Law Officers.
12. Director Information, J&K.
13. Director Archives, Archaeology and Museums, J&K.
14. Director Litigation Kashmir.
15. All Officers of the Department of Law, Justice and Parliamentary Affairs.
16. Private Secretary to Chief Secretary for information of the Chief Secretary.
17. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
18. Administrative Officer of the Office of Advocate General, J&K.
19. I/C Website Section, Department of Law, Justice and Parliamentary Affairs
20. Government Order File.
21. Concerned File.


(Ashish Gupta)
Special Secretary to Government